

No. 19-21/N.O

From

Narender Sura
Addl. District & Sessions Judge-cum-
Nodal Officer (Computerization),
Panchkula

To

1. The President,
District Bar Association,
Panchkula
2. The President,
Bar Association,
Kalka

Sub: Information regarding Computerization of Judicial Services to litigants and Lawyers.

Ref: Hon'ble High Court letter No. 2351 Spl/CB.2 dated 14.11.2017

It is to inform you that Hon'ble High Court has directed to conduct an awareness session for litigant and lawyers regarding awareness as how to gather information about the status of their case through System Officer/System Assistants twice a week.

As such the following schedule has been decided for the purpose :

Date	Time	Venue
22.04.2019 (Monday)	From 12.30 P.M to 01.00 P.M	Litigant Hall (now converted to temporary ADR Center) at Panchkula And Server room at Kalka
23.04.2019 (Tuesday)	-----do-----	-----do-----
24.04.2019 (Wednesday)	-----do-----	-----do-----
29.04.2019 (Monday)	-----do-----	-----do-----
30.04.2019 (Tuesday)	-----do-----	-----do-----

You are therefore requested to inform the members of Bar and Litigants to be present as per schedule fixed and also get display the same on the notice board of the Bar.


(Narender Sura)
o/c

Endst. No. 19-21/N.O

Dated 19/4/2019.

Copy forwarded to the following for information and necessary action:-

1. The Learned District and Sessions Judge, Panchkula
2. All the Judicial Officer of this Sessions Division with the remarks to get display the same on the notice board of the court.
3. The System Officer, Panchkula with the remarks to get display the same on the website of this Sessions Division.


(Narender Sura)
o/c